

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ALLAHABAD THIS THE 10TH DAY OF APRIL, 2019

PRESENT:

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

ORIGINAL APPLICATION NO. 330/00434 OF 2016

Arun Kumar, Son of Sri Lal Bahadur, aged about 28 years, Resident of
Village-Vijhuaniya, Post Office-Asepur, District-Allahabad(U.P.)

.....Applicant

By Adv. : Sri D. Tiwari (Not Present)

Versus

1. Union of India through the General Manager, North Central Railway, Subedarganj, Allahabad.
2. Chairman, Railway Recruitment Cell, North Central Railway, Valmiki Chaurah, Nawab Yusuf Road, Civil Lines, Allahabad.
3. The Assistant Personnel Officer, Railway Recruitment Cell, North Central Railway, Valmiki Chaurah, Nawab Yusuf Road, Civil Lines, Allahabad.

.....Respondents

By Adv:- Shri K.P. Singh (Present)

ORDER

DELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for the applicant. Shri K.P. Singh, Advocate for respondents is present.

2. Record reveals that applicant and his counsel was not present even on earlier occasions to argue the matter.

3. Considering all the facts and circumstances, it appears that the applicant has lost interest to pursue the original application.

4. Accordingly, original application is dismissed in default and for non-prosecution. No Costs.

(AJANTA DAYALAN)
Member-A

(JUSTICE BHARAT BHUSHAN)
Member-J

/Neelam/